

Present:

**Sri S.K. Kabra
Addl. District Judge (F.T.C.)
Dibrugarh.**

Money Exe. (Arb.) Case No. 32 of 2018

Order


30.04.2022:

'Hajira' has been filed on behalf of the D.H.

Today the matter is fixed for filing original award. However, no original award is filed by the D.H.

Record reveals that several opportunities have been granted to the D.H; however, no original award is produced.

In view of the same, the present execution petition is dismissed for non-prosecution. However, D.H. is granted liberty to file fresh execution petition along with original arbitral award, if so desires, subject to law of limitation.


Addl. District Judge (F.T.C.)
Dibrugarh